

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3046**  
TO BE ANSWERED ON 22<sup>nd</sup> MARCH, 2022

**SPURIOUS FERTILIZERS**

3046. Shri Sanjay Sadashivrao Mandlik :  
Shri Shrirang Appa Barne,  
Shri Dhairyasheel Sambhajirao Mane,  
Shri Subrat Pathak,  
Shri Sudheer Gupta ,  
Shri Prataprao Jadhav,  
Shri Bidyut Baran Mahato ,  
Shri Ravindra Kushwaha,  
Shri Ravi Kishan

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण  
मंत्री be pleased to state:

- (a) whether the Union Government has received any complaints from various State Governments regarding supply of spurious pesticides and fertilizers by some companies which is adversely affecting the agricultural production and if so, the details thereof;
- (b) the number of samples of various pesticides and fertilizers tested and those found to be sub-standard during each of the last three years and the current year;
- (c) the number of cases regarding selling of spurious pesticides/fertilizers reported during the said period;
- (d) the action taken by the Government against such erring companies;
- (e) whether there is any mechanism to monitor the sale of spurious pesticides/fertilizers and if so, the details thereof; and
- (f) the steps taken by the Government to provide quality pesticides and fertilizers to the farmers?

**ANSWER**

MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री ( SHRI NARENDRA SINGH TOMAR )

- (a): **(i) Pesticides:** Union Government has received complaints from the State Government of Maharashtra, Gujarat, Uttar Pradesh, Haryana , Delhi , Tamil Nadu,

Himachal Pradesh and Karnataka regarding supply of spurious pesticides by some companies . State wise Details of complaints received in last three years (2018-19, 2019-20 and 20-21 ) and the current year is enclosed a t (**Annexure-I**).

**(ii) Fertilizers:** No complaints for sale of spurious fertilizers have been reported to this Ministry.

(b) to (d) : **(i) Pesticides** : The detail of pesticides samples tested and found as sub-standard and action taken by the government during each of the last 03 years and current year is attached at **Annexure-II&III**.

**(ii) Fertilizer** : The details of total samples analysed and found non standard during the last three years and the current year are as under:

S.No.	Year	Samples analyzed	Found Non Standard	% Non-Standard
1.	2018-19	138602	7090	5.10
2.	2019-20	145194	7466	5.10
3.	2020-21	149527	8625	5.42
4	2021-22(upto 31.12.2021)*	127285	7450	5.85

\*Reported by State Government during Kharif 2022 Zonal Conference

The action taken against non standard samples are attached at **Annexure – IV**

(e) & (f): **(i) Pesticides** : As per the Insecticides Act, 1968, Insecticide Inspectors appointed by the Central or State Governments (section 20) have been vested with powers to search premises, seize documents, stop distribution or sale of insecticides and take insecticide samples for analysis (section 21). Such analyses are carried out by Insecticide Analysts appointed by Central or State Governments (section 19).

At present, 11401 officers of various State Governments are notified as Insecticide Inspectors to check the quality of pesticides distributed/sold to the farmers by way of inspection of manufacturing firms/sale points etc. To ensure availability of quality pesticides, 70 pesticide testing laboratories (SPTL) and 6 State Bio-Pesticide Testing Laboratories (SBTLs) are established in 25 States and 2 Union Territories with a total annual capacity to test 77660 samples.

The Central Government supplements the resources of State/UT Governments in quality control testing of pesticides. At present, 191 Central Government officers are notified as Central Insecticide Inspector and there exists one Central Insecticide Laboratory and two Regional Pesticides Testing Laboratories at Chandigarh and Kanpur under the Directorate of Plant Protection, Quarantine & Storage (DPPQ&S) with an annual testing capacity of 4,700 samples.

Offences related to import, manufacture or sale of 'misbranded' insecticides, which include use of deceptive or faulty labels, use of improper packaging, higher toxicity or counterfeiting of the product etc., are punishable with imprisonment up to two years, or with fine between Rs. 10,000 to 50,000, or with both (section 29).

**(ii) Fertilizers** : Clause 19 of the FCO strictly prohibits the sale of fertilizers which are not of prescribed standard. There are 83 fertilizer quality control testing laboratories. The State Government are the enforcement authorities and are adequately empowered

under FCO to take action against violation of the provision of FCO. Violation of the FCO provisions invoke both administrative action such as Cancellation, Suspension of Authorization letter under FCO and Penal action which involves punishment from 3 months to 7 years.

#### Annexure-I

**Details of complaints received from various States Governments related to supply of spurious pesticides during the last 03 years:-**

S.No	Name of the State	2018-2019	2019-2020	2020-2021	2021-2022	Total
1.	Maharashtra	02	02	03	03	10
2.	Gujarat	01	Nil	01	Nil	02
3.	Uttar Pradesh	01	Nil	Nil	01	02
4.	Haryana	01	04	Nil	02	07
5.	Delhi	Nil	02	Nil	03	05
6.	Tamil Nadu	Nil	Nil	01	01	02
7.	Himachal Pradesh	Nil	Nil	01	Nil	01
8.	Karnataka	Nil	Nil	Nil	01	01
	Total	05	08	06	11	30



16	Madhya Pradesh	680	81	2	Nil	1326	146	4		1159	178	10		1086	172	8	0
17	Maharashtra	7938	310	261	Nil	7763	263	95	2	2306	71	10		10517	330	45	0
18	Manipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	0	0	0	0
19	Meghalaya	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	0	0	0
20	Mizoram	20	0	0	Nil	0	0	0	Nil	Nil	Nil	Nil	Nil	0	0	0	0
21	Odisha	560	27	1	Nil	666	14	1	1	527	11	Nil	Nil	378	9	0	0
22	Pondicherry	62	0	Nil	Nil	189	0	0	Nil	Nil	Nil	Nil	Nil	0	0	0	0
23	Punjab	3925	44	24	Nil	3961	103	2	Nil	2457	19	21	Nil	1427	27	5	0
24	Rajasthan	2800	46	12	Nil	2585	101	1	Nil	1852	112	3	Nil	4659	235	20	0
25	Sikkim	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
26	Tamil Nadu	21638	134	30	Nil	21020	216	14	Nil	17776	103	7	Nil	13093	77	0	0
27	Telangana	3678	25	23	Nil	3619	20	3	Nil	3043	13	Nil	Nil	2907	12	0	0
28	Tripura	22	0	Nil	Nil	79	0	0	Nil	68	4	Nil	Nil	108	0	Nil	Nil
29	Uttarakhand	428	18	16	Nil	221	10	10	Nil	392	19	19	Nil	195	10	10	0
30	Uttar Pradesh	6458	544	475	Nil	6707	389	206	17	3513	206	203	19	4227	294	150	2
31	West Bengal	1099	8	8	Nil	833	5	0	Nil	519	5	Nil	Nil	431	2	0	0
32	Central Insecticide Inspector (upto February, 2022)	179	6	Nil	Nil	296	13	Nil	Nil	158	30	3	2	94	13	8	0
	<b>Total</b>	<b>68257</b>	<b>1753</b>	<b>1191</b>	<b>14</b>	<b>70367</b>	<b>1810</b>	<b>627</b>	<b>43</b>	<b>55377</b>	<b>1142</b>	<b>317</b>	<b>26</b>	<b>53181</b>	<b>1530</b>	<b>333</b>	<b>13</b>

**Annexure-III**

**Statement showing Statistics of The Analysis Of Pesticides Samples for Quality Control in State Pesticides Testing Laboratories (SPTLs ) during the Last 03 Years and Current Year**

	2018-19			2019-20			2020-21			2021-22 (current year)		
Sample drawn by	Analyzed	Misbranded	Prosecution Launched	Analyzed	Misbranded	Prosecution Launched	Analyzed	Misbranded	Prosecution Launched	Analyzed	Misbranded	Prosecution Launched
Insecticide Inspector of States	68078	1747	1191	70071	1797	627	55219	1112	314	53087	1517	325
Central Insecticide Inspector (CIIIs)	179	06	Nil	296	13	Nil	158	30	03	94	13	08
<b>Total</b>	<b>68257</b>	<b>1753</b>	<b>1191</b>	<b>70367</b>	<b>1810</b>	<b>627</b>	<b>55377</b>	<b>1142</b>	<b>317</b>	<b>53181</b>	<b>1530</b>	<b>332</b>

**Annexure-IV**

STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES OF FERTILIZERS DURING 2018-19						
S.No.	Name of the State	Administrative Action Taken			Prosecution Launched	Conviction awarded
		DRC Cancelled	DRC suspended	Other action		
1	Assam	0	0	0	0	0
2	Odisha	0	0	244	0	0
3	West Bengal	0	0	148	0	0
4	Gujarat	3	2	60	15	0
5	M.P.	85	86	590	0	0
6	Maharashtra	1	0	1475	102	0
7	Rajasthan	0	0	0	6	0
8	Haryana	0	0	8	3	3
9	H.P.	0	0	0	0	0
10	U.P.	349	45	56	33	0
11	Uttarakhand	1	0	4	0	0
12	A.P.	0	0	2	15	0
13	Telangana	0	0	8	3	1
14	Karnataka	0	0	0	0	0
15	Kerala	0	0	37	0	0
16	Pudicherry	0	0	0	0	0
17	Tamil Nadu	6	65	727	28	1

STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES OF FERTILIZERS DURING 2019-20

S.No.	Name of the State	Administrative Action Taken			Prosecution Launched	Conviction awarded
		DRC Cancelled	DRC suspended	Other action		
1	Assam	0	0	0		0
2	Bihar	0	0	0	0	0
3	Jharkhand	0	0	1	0	0
4	Orissa	0	0	0	0	0
5	West Bengal	0	0	332	0	0
6	Tripura	0	0	0	0	0
7	Mizoram	0	0	0	0	0
8	Gujarat	0	0	29	11	0
9	M.P.	56	114	598	0	0
10	Chattisgarh	0	0	0	0	0
11	Maharashtra	177	122	0	801	0
12	Rajasthan	0	0	0	0	0
13	Haryana	0	0	0	0	0
14	H.P.	0	0	0	0	0
15	J&K	0	0	4	0	0
16	Punjab	18	0	102	9	0
17	U.P.	0	0	0	0	0
18	Uttarakhand	4	0	8	0	0
19	A.P.	0	0	7	0	0
20	Telangana	0	0	5	18	0
21	Karnataka	0	0	0	0	0
22	Kerala	0	10	80	0	0
23	Pondicherry	0	0	0	0	0
24	Tamil Nadu	0	293	252	0	0
25	Govt. of India	0	0	0	0	0



STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES OF FERTILIZERS DURING 2020-21					
	States	Administrative action	Prosecution launched	Conviction awarded	Action under process
1)	Haryana	6	5	0	21
2)	Uttarakhand	0	0	0	0
3)	Himachal Pradesh	0	0	0	0
4)	J&K	0	0	0	0
5)	Punjab	43	3	0	0
6)	Uttar Pradesh	547	44	39	48
7)	Bihar	14	0	0	0
8)	Jharkhand	0	0	0	0
9)	Odisha	49	0	0	0
10)	West Bengal	0	0	0	0
11)	Andhra Pradesh	12	24	0	126
12)	Telangana	40	35	0	0
13)	Karnataka	1	23	0	89
14)	Kerala	40	0	0	17
15)	Tamil Nadu	220	0	0	300
16)	Puducherry	0	0	0	0
17)	Gujarat	97	56	7	20
18)	Chhattisgarh	86	0	0	0
19)	Madhya Pradesh	670	0	0	78 FIR
20)	Maharashtra	1242	107	0	0
21)	Rajasthan	416	1	0	0

STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES OF FERTILIZERS DURING 2021-22(UPTO 31.12.2021)					
	States	Administrative action	Prosecution launched	Conviction awarded	Action under process
1.	Haryana	5	11	2	21
2.	Uttarakhand	4	0	0	0
3.	Himachal Pradesh	0	0	0	0
4.	J&K	0	0	0	0
5.	Punjab	6	6	0	18
6.	Uttar Pradesh	337	79	5	26
7.	Bihar	32	9	0	0
8.	Jharkhand	0	0	0	0
9.	Odisha	53	0	0	0
10.	West Bengal	0	0	0	0
11.	Andhra Pradesh	1	0	0	18
12.	Telangana	69	18	0	0
13.	Karnataka	0	0	0	0
14.	Kerala	55	0	0	39
15.	Tamil Nadu	0	0	0	0
16.	Puducherry	0	0	0	0
17.	Gujarat	30	12	0	147
18.	Chhattisgarh	141	0	0	0
19.	Madhya Pradesh	298	0	0	87 FIR
20.	Maharashtra	387	25	0	0
21.	Rajasthan	450	0	0	under process

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